

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2911
ANSWERED ON:30.03.2012
INTEGRATED CHILD PROTECTION SCHEME
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has formulated and implemented the Integrated Child Protection Scheme (ICPS) during the Eleventh Five Year Plan;
- (b) if so, the details and the salient features thereof alongwith the achievements made therein; and
- (c) the funds sanctioned and utilized by the State Governments during the Plan, year-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Yes, Madam. The Ministry of Women and Child Development in implementing Integrated Child Protection Scheme (ICPS) from 2009-10. The salient features and major achievements made therein are at Annexure-I.

(c): The year-wise details of funds sanctioned to the State Governments/ UT Administrations during the Plan Period are at Annexure-II. The funds sanctioned and released to the State Governments/UT Administration are generally utilised by them during the year. However, the unspent balance, if any, is adjusted from the eligible grant for the subsequent year.